

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 231/(MAH)/2017
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2017

NAME OF THE PARTIES: M/s. Clariant Trading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
33	Chanchabhai Mudeshwar Madam Gupta	Advocate	

COMMON ORDER

C.S.P. No. 234/230-232/NCLT/MB/MAH/2017
C.S.P. No. 236/230-232/NCLT/MB/MAH/2017
C.S.P. No. 220/230-232/NCLT/MB/MAH/2017
C.S.P. No. 230/230-232/NCLT/MB/MAH/2017
C.S.P. No. 231/230-232/NCLT/MB/MAH/2017
C.S.P. No. 235/230-232/NCLT/MB/MAH/2017
C.S.P. No. 213/230-232/NCLT/MB/MAH/2017
C.S.P. No. 215/230-232/NCLT/MB/MAH/2017
C.S.P. No. 232/230-232/NCLT/MB/MAH/2017
C.S.P. No. 222/230-232/NCLT/MB/MAH/2017
C.S.P. No. 211/230-232/NCLT/MB/MAH/2017

1. The Learned Representative for the Petitioner is present.
2. Reports from the concerned offices are awaited. Hence adjourned.
3. The matter is adjourned to **16th June, 2017**.

Sd/-

Dated: 03.05.2017

M.K. Shrawat
Member (Judicial)